Annexure-7													
Name of the Corporate Debtor: Rajprotim Agencies Pvt Ltd Date of commencement of CIRP: 12.01.2022													
List of creditors as on 12.01.2022													
List of operational creditors (Government Dues)												INR	
			Details of claim received										
SI. No.	Details of claimant		(INR)		Details of claim admitted (INR) Amount of Nature of Whether								
	Department	Government		Amount	Amount of			% of voting			Amount of	Amount of	Remarks
			receipt	claimed	claim admitted	claim	related party?		-	mutual dues	claim under	claim not	
								if applicable	ciaim	that may be set off	verification	admitted	
		Office of the											
		Charge											Email sent on 15
		Officer-											February 2022
		Commercial											rejecting the claim.
		Taxes, Behala											Appeal Order effect
		Charge,											has not been given
		Diamond				GST due							by the department
		Harbour				for 2007-							
1	GST	Road.Kolkata	08-02-2022	5,68,256	-	08	No	NA	-	-	-	5,68,256	
		The Deputy				Old GST							
		Commissione				shortfall							
		r, CGST				in							
2	GST	Ranchi	09-02-2022	2,636	2,636	payment	No	NA	-	-		-	
						payment							
						due for							
						several							
3	ESI	ESI, Kolkata	11-04-2022		58,77,587	months	No	NA	-	-	-	-	
	Total			64,48,479	58,80,223	-	-	-	-	-	-	5,68,256	